Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 124 of 2008 & IA No. 159 of 2008

Dated: December 2, 2008

Present: Hon'ble Mrs. Justice Manju Goel, Judicial Member Hon'ble Mr. H.L. Bajaj, Technical Member

Versus

Punjab State Electricity Regulatory Commission & Ors.

-Respondent(s)

-Appellant(s)

Counsel for the Appellant(s) : No appearance

Counsel for the Respondent(s) : No appearance

No one is present. The appeal is *dismissed* in default.

(H.L. Bajaj) Technical Member (Manju Goel) Judicial Member